# GOVERNMENT OF INDIA MINISTRY OF DRINKING WATER & SANITATION

# LOK SABHA STARRED QUESTION NO.394 (14<sup>th</sup> Position) TO BE ANSWERED ON 22.03.2018

### **Construction of Toilets in Rural Areas**

## \*394. SHRIMATI PRATYUSHA RAJESHWARI SINGH:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) whether the Union Government is providing Rs.12,000 to the people living in rural areas for the construction of toilets and if so, the details thereof;
- (b) whether this amount is considered adequate to construct a decent/proper toilet;
- (c) if not, whether the Government proposes to increase the said amount to facilitate construction of a proper toilet with the provision of water in the rural areas of the country; and
- (d) if so, the details thereof and the steps taken by the Government in this regard?

#### **ANSWER**

# MINISTER FOR DRINKING WATER AND SANITATION (SUSHREE UMA BHARATI)

(a) to (d) A Statement is laid on the Table of the House.

## Statement referred to in the reply to Lok Sabha Starred Question No.394 due for reply on 22.03.2018.

- (a) Under Swachh Bharat Mission (Gramin) [SBM(G)], there is a provision for providing an incentive of Rs.12,000 for the construction of Individual household latrine (IHHL) to all Below Poverty Line (BPL) households and to identified Above Poverty Line (APL) households (all SCs /STs, small and marginal farmers, landless labourers with homestead, physically handicapped and women-headed households) as listed in the Base Line Survey, 2012.
- (b) to (d) Under SBM(G), Rs.12,000 is provided as incentive amount and not the actual construction cost of toilet. With the launch of the SBM(G), the incentive amount was increased from Rs.10,000 to Rs.12,000 to provide for water availability, including for storing water for hand-washing and cleaning.